

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 30TH JUNE, 2022

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	90809	347029	437838	4457	34272	38729	3874	14966	18840	91385	366342	457727	808	1542	2350	14237	52252	66489
NAGALAND	1655	2888	4543	230	389	619	238	336	574	1647	2941	4588	37	16	53	348	777	1125
MIZORAM	2644	3517	6161	602	647	1249	545	769	1314	2701	3395	6096	01	08	09	297	256	553
ARUNACHAL PRADESH	2621	13294	15915	242	595	837	307	718	1025	2556	13171	15727	02	80	82	529	4234	4763